

(c) the steps taken by Government to re-examine the status conferred to such CPSEs with respect to laid down criteria and also to improve their performance?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) As per available information, only 8 Miniratna CPSEs, namely (i) Bharat Sanchar Nigam Limited (BSNL), (ii) Hindustan Paper Corporation Limited (HPCL), (iii) Bharat Pumps & Compressors Limited, (iv) Hindustan Newsprint Limited, (v) Indian Tourism Development Corporation Limited, (vi) KIOCL Limited, (vii) National Film Development Corporation Limited and (viii) Pawan Hans Helicopters Limited have not made net profits in one or more number of years in the last three years. Of these, two Miniratna CPSEs *i.e.* BSNL and HPCL have not made net profits continuously for the last three years.

(c) The Department of Public Enterprises has written to concerned administrative Ministries/Departments requesting them to ensure that the Miniratna CPSEs under their respective administrative control continue to fulfil the laid down criteria for grant of Miniratna status on the basis of their performance during last three years. Further, in order of facilitate improvement in the performance of Miniratna CPSEs, the Government has delegated enhanced powers in the areas of investment in joint ventures/subsidiaries, capital expenditure, human resources management, etc.

Production of cars in the country

3220. SHRI TARUN VIJAY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of production of cars in the country at present including the details of the last years;

(b) the details of future plan in this regard in the next few years;

(c) whether it is a fact that road infrastructure available in the country does not permit production of more cars: and

(d) if so, whether Government is considering a proposal to freeze production of more cars?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) As per Society of Indian Automobile Manufactures (SIAM), the production of cars for the last three years is given below:

('000 numbers)

Segment	2010-11	2011-12	2012-13
Passenger Cars	2453	2537	2429

(b) Automotive Mission Plan 2006-16 envisages comprehensive support and development of the automobile and auto components sectors on a long term and sustained basis.

(c) No, Sir.

(d) Does not arise.

Closure of sick PSUs

3221. SHRI TAPAN KUMAR SEN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the number of PSUs declared sick during the last three years;

(b) the number of PSUs recommended by Board for Industrial and Financial Reconstruction (BIFR) for closure; and

(c) the number of jobs that have been lost or will be affected due to closure of those sick units?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) As per information available in the Public Enterprises Survey 2011-12 that was laid in the Parliament on 26th and 27th February, 2013 and based on the definition of "sickness" given in the Government of India Resolution dated 6th December, 2004 constituting the Board for Reconstruction of Public Sector Enterprises (BRPSE), there were 64 sick Central Public Sector Enterprises (CPSEs) as on 31.3.2012.

(b) The total number of CPSEs recommended for winding up/closure by BIFR between 1993 to 2010 is nineteen; out of which fifteen are closed.

(c) As per Public Enterprises Survey (of various years), there were 11636 employees on the rolls of these fifteen CPSEs at the time of their closure.

Release of payments by M/s. Instrumentation Ltd. to SSIs

3222. SHRI SALIM ANSARI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to refer to reply to Unstarred Question 2443 given in the Rajya Sabha on 19 March, 2013 and state: